

# ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/9052/2024	VISA STEEL LTD. VS ODISHA MINING CORPN. LTD.	JYOTI RANJAN DEO VS	// ()
2	D-BLAPL/6096/2024	BABALU @ RAJESH BHUE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /150 /2023 () //
3	D-BLAPL/6098/2024	BIKRAM BAGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADSAHI /52 /2024 () //
4	D-BLAPL/6104/2024	SK. RABIBUL @ RABIBULA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	TANGI /251 /2017 () //
5	D-BLAPL/6107/2024	BARUNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /768 /2023 () //
6	D-BLAPL/6108/2024	LAXMANA SHARMA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	BALLIGUDA /139 /2023 () //
7	D-BLAPL/6110/2024	NIRANJAN GOUDA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KOTPAD /258 /2023 () //
8	D-BLAPL/6111/2024	JITU @ JITENDRA PANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /267 /2016 () //
9	D-BLAPL/6112/2024	JAGANNATH KHORA @ JOGESH VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	NANDAPUR /1 /2024 () //
10	D-BLAPL/6114/2024	AKASH SETHI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /490 /2023 () //
11	D-BLAPL/6115/2024	ALOK KUMAR VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	BALLIGUDA /139 /2023 () //

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12	D-BLAPL/6116/2024	MUNA SUNA @ KHORA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	LAXMIPUR /67 /2018 () //
13	D-BLAPL/6129/2024	RINKU DAS VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /258 /2023 () //
14	D-BLAPL/6134/2024	AKSHAYA KUMAR GHADAI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHANDAGIRI P.S. /610 /2023 () //
15	D-BLAPL/6135/2024	KARTIKA BAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /480 /2023 () //
16	D-BLAPL/6137/2024	SATYABRATA DAS @ DASH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHAULI PS /106 /2023 () //
17	D-BLAPL/6141/2024	KELU CHARAN SINGH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	INFOVALLY UPD BHUBANESWAR /19 /2024 () //
18	D-BLAPL/6143/2024	SK. MOIUDDIN @ MAINA @ SKAIH MOHIUDDIN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHAJURIPADA /111 /2019 () //
19	D-BLAPL/6145/2024	SADA SHIBA SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	/ /0 () //
20	D-BLAPL/6148/2024	DURGESH PATEL VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /245 /2022 () //
21	D-BLAPL/6149/2024	NABA @ NABAKISHORE SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //
22	D-BLAPL/6151/2024	PRAFULLA PATASANI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /43 /2024 () //
23	D-BLAPL/6153/2024	NETRANANDA MANAHIRA	DURLLABHA RANJAN MISHRA	BAUNISUNI /151 /2019

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		VS	VS	()
24	D-BLAPL/6155/2024	STATE OF ODISHA PITAMBAR SAHOO	BIPLABA P.B. BAHALI	// LALBAG /294 /2020
		VS	VS	()
25	D-BLAPL/6157/2024	STATE OF ODISHA KISHORE CHANDRA BISWAL	PULAKESH MOHANTY	// ANGUL TOWN /512 /2023
		VS	VS	()
26	D-BLAPL/6158/2024	STATE OF ODISHA KULAMONI MISHRA	SATYA RANJAN MULIA	// / /0
		VS	VS	()
27	D-BLAPL/6159/2024	STATE OF ODISHA ANIL KUMAR DIGAL @ LALA	BIBEKANANDA MAHAPATRA	// SPECIAL CRIME UNIT /11 /2023
		VS	VS	()
28	D-BLAPL/6160/2024	STATE OF ODISHA DHRUBA KHARA	PRANAB KUMAR DAS	// CHITRAKONDA /19 /2023
		VS	VS	()
29	D-BLAPL/6161/2024	STATE OF ODISHA CHANDAN KUMAR PRUSTY @ MUNU	BIBEKANANDA MAHAPATRA	// SPECIAL CRIME UNIT /11 /2023
		VS	VS	()
30	D-BLAPL/6162/2024	STATE OF ODISHA PRASHANT PANGI	PRANAB KUMAR DAS	// CHITRAKONDA /142 /2022
		VS	VS	()
31	D-BLAPL/6163/2024	STATE OF ODISHA DILIP KUMAR SAHOO	BISHNU PRASAD PRADHAN	// AIR FIELD P.S. /144 /2020
		VS	VS	()
32	D-BLAPL/6165/2024	STATE OF ODISHA MANORANJAN ROUT	BIBEKANANDA MAHAPATRA	// CHANDAKA P.S. /342 /2023
		VS	VS	()
33	D-BLAPL/6168/2024	STATE OF ODISHA KANDHA MAJHI	SUSHANTA KUMAR PRADHAN	// KESINGA /479 /2022
		VS	VS	()
34	D-BLAPL/6172/2024	STATE OF ODISHA AJAYA KUMAR DASH	SUKANTA KUMAR NAYAK	// KENDRAPARA SADAR /325 /2023
		VS	VS	()

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35	D-BLAPL/6175/2024	STATE OF ODISHA AZAM BUX @ AZAM TAJ BUX VS	ANIRUDHA DAS VS	// KHANDAGIRI P.S. /458 /2022 ()
36	D-BLAPL/6178/2024	STATE OF ODISHA SANKAR PRASAD RANA VS	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /133 /2018 ()
37	D-BLAPL/6181/2024	STATE OF ODISHA TAPAS KUMAR SWAIN @ NALI VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /84 /2024 ()
38	D-BLAPL/6183/2024	STATE OF ODISHA BIBHUTI SAHOO VS	PRANAY KUMAR DASH VS	// MANGALA BAG /50 /2024 ()
39	D-BLAPL/6186/2024	STATE OF ODISHA SUNIL SAMARLIA @ SUNIL SEMARLIA VS	JAJATI KESHARI KHUNTIA VS	// KAKIRIGUMMA /17 /2024 ()
40	D-BLAPL/6187/2024	STATE OF ODISHA PRATAP PARAJA VS	JAJATI KESHARI KHUNTIA VS	// KORAPUT TOWN /37 /2024 ()
41	D-BLAPL/6190/2024	STATE OF ODISHA PRABIN MAHARANA VS	GOREKHANATH DAS VS	// / /0 ()
42	D-BLAPL/6193/2024	STATE OF ODISHA GOPAL KANTA @ TIKI VS	SUBODH KUMAR MOHANTY VS	// BRAJARAJNAGAR /207 /2023 ()
43	D-BLAPL/6194/2024	STATE OF ODISHA SANTU @ SANTOSH KUMAR NAIK VS	BHARAT BHUSAN ROURTRAY VS	// / /0 ()
44	D-BLAPL/6196/2024	STATE OF ODISHA KAJU BHOI VS	BHARAT BHUSAN ROURTRAY VS	// BARGARH /467 /2023 ()
45	D-BLAPL/6197/2024	STATE OF ODISHA KALIA GOUDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// SHERAGADA /479 /2023 () //

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46	D-BLAPL/6198/2024	SUJAL @ BUDHA @ SUJAL MUKHI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANTALA /367 /2023 () //
47	D-BLAPL/6199/2024	SONU KUMAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MAIDALPUR /40 /2023 () //
48	D-BLAPL/6203/2024	RINTU DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /123 /2020 () //
49	D-BLAPL/6204/2024	MANOJ BALIAR SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //
50	D-BLAPL/6208/2024	GURU DORA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /131 /2021 () //
51	D-BLAPL/6211/2024	TIRUPATI KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /131 /2021 () //
52	D-BLAPL/6214/2024	SUKRA KABASI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MALKANGIRI /180 /2020 () //
53	D-BLAPL/6220/2024	PAPU NAYAK @ GENDU NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /437 /2023 () //
54	D-BLAPL/6221/2024	PRADEEP KUMAR DASH VS STATE OF ODISHA (EOW)	DEBA PRASAD DAS VS	SOHELLA /108 /2013 () //
55	D-BLAPL/6224/2024	PRADEEP @ PRADIPTA KUMAR MISHRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /25 /2014 () //
56	D-BLAPL/6228/2024	BENUDHAR DAS VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	JAJPUR SADAR /305 /2023 () //
57	D-BLAPL/6229/2024	D. SELVUMURUGAN	SOUBHAGYA KUMAR DASH	PADMAPUR /144 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/6230/2024	SANTOSH BISWAL @ JITU	ASHISH RANJAN SAMAL	BRAJARAJNAGAR /30 /2024
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/6231/2024	JIBIT BEERO	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /4 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/6234/2024	DAITYA NAIK @ FAKIR NAIK	LAMBODOR ACHARI	BADAGADA /81 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/6238/2024	SUDAMA KANHAR	AMULYA RATNA PANDA	PHULBANI SADAR /107 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/6239/2024	DAMODAR KUMAR	DEBA KUMAR RATH	//0
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/6241/2024	KUNAL KHORA	AMULYA RATNA PANDA	MACHHKUND /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/6243/2024	JITU MAJHI @ VOKAL	BYOMOKESH SAHOO	SASON /307 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/6248/2024	PRATAP PANDEY	PRASANTA KUMAR ROURTRAY	BELTUKURI /68 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/6249/2024	BINU BHAI @ PRASAD	Deba Kumar Rath	//0
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/6264/2024	SRINATH @ SINATH JALLI	BIJOY DASMOHAPATRA	BALUGAON P.S. /238 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/6269/2024	GOUTTAM SAHOO	BIJAY SWAIN	INFOCITY PS /17 /2024
		VS	VS	()

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69	D-BLAPL/6274/2024	STATE OF ODISHA HARISH KUMAR JAITWAR VS	SATYABRATA PANDA VS	// MANAMUNDA /133 /2023 ()
70	D-BLAPL/6279/2024	STATE OF ODISHA HEMANT KUMAR CHOUDHRY @ HEMANT KUMAR CHODHARY VS	SATYABRATA PANDA VS	// //0 ()
71	D-BLAPL/6280/2024	STATE OF ODISHA K.MADHABA RAO VS	CHIRANJAYA MOHANTY VS	// LAXMISAGAR P.S. /45 /2024 ()
72	D-BLAPL/6285/2024	STATE OF ODISHA MINJA NAYAK VS	ASHOK KUMAR SARANGI VS	// CHANDRASEKHARPUR /504 /2023 ()
73	D-BLAPL/6286/2024	STATE OF ODISHA BISMITA DAS VS	MANAS KUMAR CHAND VS	// MANGALA BAG /50 /2024 ()
74	D-BLAPL/6290/2024	STATE OF ODISHA VIKKEY SINGH VS	AMIT P PATEL VS	// MALKANGIRI /292 /2023 ()
75	D-BLAPL/6293/2024	STATE OF ODISHA RASHMI @ RASMI RANJAN NAYAK VS	BINAYA BHUSAN ROUTRAY VS	// NAYAPALLI P.S. /137 /2023 ()
76	D-BLAPL/6298/2024	STATE OF ODISHA DEEPAK MOHAPATRA VS	BINAYA BHUSAN ROUTRAY VS	// AIRPORT /292 /2022 ()
77	D-BLAPL/6299/2024	STATE OF ODISHA BHARAT MEHER VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /1 /2024 ()
78	D-BLAPL/6301/2024	STATE OF ODISHA PRIYABRATA BEHERA VS	SURYAKANTA DWIBEDI VS	// CYBER CRIME AND ECONOMIC OFFENCES /7 /2023 ()
79	D-BLAPL/6304/2024	STATE OF ODISHA BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// TOMANDO /34 /2024 () //

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80	D-BLAPL/6306/2024	BIKASH NIAL VS STATE OF ODISHA	CHHABI LAL NIAL VS	BHAWANIPATNA SADAR /396 /2023 0 //
81	D-CMAPL/8934/2024	JATINDRA ACHARYA VS SURESH CHANDRA DAS	ADV. VS	// 0 //
82	D-CMAPL/8948/2024	DR. KAILASH CHANDRA PATI VS STATE OF ODISHA	ADV. VS	// 0 //
83	D-CMP/8806/2024	TARINI CHARANA SAHU VS DEBRAJ SAHU	ANUPAM DASH VS	// 0 //
84	D-CMP/8882/2024	ICHHA BIHARI DEB VS NAMITA NANDA	AJIT CH MOHAPATRA VS	// 0 //
85	D-CMP/8896/2024	BISHNUPRIYA PRADHAN VS RAM SUBRAMANYUM PRADHAN	LALITENDU MISHRA VS	// 0 //
86	D-CMP/8917/2024	MAGUNI SAHOO VS GOLAP BEHERA	SURYAKANTA DASH VS	// 0 //
87	D-CMP/8972/2024	UMASHANKAR KAR VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	// 0 //
88	D-CMP/9055/2024	RAMAKRUSHNA NAYAK VS MANOJ KUMAR BEHERA	JAGAJIBAN PRADHAN VS	// 0 //
89	D-CONTC/8821/2024	PRIYANKA DAS VS C.J. VENUGOPAL, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/8862/2024	DAHALU PATRA VS ASHISH THAKARE, COLLECTOR, MAYURBHANJ	ADV. VS	// 0 //
91	D-CONTC/8870/2024	SANKAR BEHERA	ADV.	//



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		VS	VS	0
92	D-CONTC/8872/2024	RAGHURAM R.IYER, O.A.S SANTOSH KUMAR KAR	ADV.	//
		VS	VS	0
93	D-CONTC/8875/2024	USHA PADHEE, I.A.S. GEETANJALI SAHOO	ADV.	//
		VS	VS	0
94	D-CONTC/8891/2024	RANJIT DAS, ASST. SETTLEMENT OFFICER,RENTAL COLONY BBSR GOPAL PRADHAN	ADV.	//
		VS	VS	0
95	D-CONTC/8898/2024	SHALINI PANDIT, COMMNR,.. HEALTH AND FAMIL WELFARE, ODISHA, BBSR. SANKHA CHARAN PURTY	ADV.	//
		VS	VS	0
96	D-CONTC/8899/2024	ASWATHY S., I.A.S. ETO LAKRA	ADV	//
		VS	VS	0
97	D-CONTC/8904/2024	ASWATHY S., IAS PRANATI SAHOO	MAHESWAR MOHANTY	//
		VS	VS	0
98	D-CONTC/8910/2024	KRUSHNA KUMAR JENA, O.R.S. DHANANJAY KUMAR R	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
99	D-CONTC/8911/2024	COL. SWETA PRABHATI, COMMANDING OFFICER, GOPALPUR MILITARY STATION SRIBATSA SAHOO	MAHESWAR MOHANTY	//
		VS	VS	0
100	D-CONTC/8915/2024	CHANHAL RANA, I.A.S MINAKETAN BEHERA	ADV.	//
		VS	VS	0
101	D-CONTC/8919/2024	ASWATHY S., IAS NABIN CHANDRA NAYAK	ADV	//
		VS	VS	0
102	D-CONTC/8920/2024	SUSHIL KUMAR LOHANI, IAS SARADA PRASAD BHOI	ADV	//
		VS	VS	0

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103	D-CONTC/8922/2024	SATYABRATA SAHU, I.A.S. DOLON PAL VS	ADV VS	// // 0
104	D-CONTC/8923/2024	RAJESH PATIL, COMMNR., B.M.S, BBSR, KHORDHA SMRUTIREKHA MOHANTY VS	ADV. VS	// // 0
105	D-CONTC/8924/2024	S.ASWOSTI, I.A.S. KRUSHNA CHANDRA PANDA VS	ADV VS	// // 0
106	D-CONTC/8925/2024	ARABINDA AGRAWAL, SECY., TO GOVT., H.E., DEPT. BINOD KUMAR SAHU VS	ADV VS	// // 0
107	D-CONTC/8949/2024	ARABINDA AGRAWAL, SECY., GOVT., H.E, DEPT. PARBATI DAS VS	ADV. VS	// // 0
108	D-CONTC/8955/2024	AUROBINDA BEHERA, I.A.S. SURENDRANATH PRADHAN VS	ADV. VS	// // 0
109	D-CONTC/8956/2024	SATYABRATA MOHANTA, DIRECTOR, INDIRA GANDHI INSTITUTE OF TECHNOLOGY, SARANG, DHENKANAL PINTU BAIRAGI VS	ADV. VS	// // 0
110	D-CONTC/8958/2024	SUSANT KUMAR DASH, O.A.S. DR. UPENDRA SAHOO VS	ADV. VS	// // 0
111	D-CONTC/8963/2024	ARAVIND AGARWAL, I.A.S. HARIHARA PRADHAN VS	ADV. VS	// // 0
112	D-CONTC/8966/2024	BABITA RANI DALABEHERA, SETTLEMENT OFFICER, JOBRA, CUTTACK KEDARNATH SAHOO VS	ADV. VS	// // 0
113	D-CONTC/8969/2024	LALATENDU JENA, COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR INDRANI BISWAL VS ASWATHY S., I.A.S.	ADV. VS	// // 0 //

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114	D-CONTC/8974/2024	UPASANA MOHANTY VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/8978/2024	ASWINI KUMAR PARDIA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/8981/2024	K. ERUNI REDI VS RASHMIKANTA NAYAK, BRANCH MANAGER, PUNJAB NATIONAL BANK, PURI	ADV. VS	// 0 //
117	D-CONTC/8984/2024	KRUSHNA CHANDRA NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
118	D-CONTC/8992/2024	SANJAY KUMAR NAIK VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/9001/2024	ALAKA NAYAK VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
120	D-CONTC/9004/2024	HARA PRASAD RAY VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
121	D-CONTC/9006/2024	RABINARAYAN ROUT VS ANU GARG, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/9007/2024	NILAKANTHA SAHOO VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
123	D-CONTC/9009/2024	SOURAV KUMAR JENA VS S, ASWASTHY, COMMNR., CUM. SECY., S AND ME DEPT.	ADV. VS	// 0 //
124	D-CONTC/9010/2024	BISWAJIT MOHAPATRA VS PRADEEP KUMAR JENA, I.A.S.	ADV. VS	// 0 //
125	D-CONTC/9012/2024	BIJAYA KUMAR PANDA	ADV	//

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126	D-CONTC/9013/2024	ROOPA ROSHAN SAHOO, COMMISSIONER CUM SECY., S.T AND S.C. DEVELOP. DEPTT. SAHADEBA PRADHAN	ADV.	//
		VS	VS	0
127	D-CONTC/9016/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT. NITYANANDA BADHEI	ADV.	//
		VS	VS	0
128	D-CONTC/9017/2024	ASWATHY S., I.A.S. YOU DHISTHIRA SAHU	ADV.	//
		VS	VS	0
129	D-CONTC/9019/2024	ASWATHY S., I.A.S. KANAKLATA SATAPATHY	ADV	//
		VS	VS	0
130	D-CONTC/9021/2024	ASWATHY S, I.A.S. SRIDHAR BARIK	ADV.	//
		VS	VS	0
131	D-CONTC/9022/2024	ARABINDA KUMAR PADHEE, I.A.S. KAILASHNATH PATTANAIK	ADV	//
		VS	VS	0
132	D-CONTC/9023/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., GOVT., R AND D.M, DEPT. SAROJINI DEI	ADV	//
		VS	VS	0
133	D-CONTC/9024/2024	BISWANATH TARAI, O.E.S., I M/S.BANSAL INFRAPROJECTS PVT. LTD.	ADV	//
		VS	VS	0
134	D-CONTC/9028/2024	VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT. DR. MINAKSHI MISHRA	ADV	//
		VS	VS	0
135	D-CONTC/9033/2024	SHALINI PANDIT, I.A.S. SURYA KANTA NAIK	DIPTIREKHA NANDA	//
		VS	VS	0
136	D-CONTC/9035/2024	G. MATHIVATHANAN, I.A.S SNEHALATA SARANGI	ADV.	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/9036/2024	ASWATHY S., I.A.S. GIRIDHARI PRADHAN VS	ADV. VS	// // 0
138	D-CONTC/9039/2024	SHALINI PADIT, I.A.S. SUBASINI PATNAIK VS	ADV. VS	// // 0
139	D-CONTC/9044/2024	ASWATHY S., I.A.S. SUNIL KUMAR SHEE VS	PRAVASH CHANDRA JENA VS	// // 0
140	D-CONTC/9045/2024	DIPAK KUMAR DAS,TAHASILDAR,BALIAPAL,BALASORE ARUNA KUMAR CHOUDHURY VS	ADV. VS	// // 0
141	D-CONTC/9049/2024	VISHAL KUMAR DEV, I.A.S. JYOTI RANJAN JENA VS	ADV. VS	// // 0
142	D-CONTC/9051/2024	GOURI RANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR KISHOR KISHAN VS	ADV. VS	// // 0
143	D-CONTC/9056/2024	DR. GAVALI PARAG HARSHAD, I.A.S. KULAMANI SAHOO VS	ADV. VS	// // 0
144	D-CONTC/9057/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT. PATITAPABAN NAYAK VS	ADV. ADV. VS	// // 0
145	D-CONTC/9059/2024	ASWATHY S, I.A.S. P. LAXMINARAYANA VS	SARAT KUMAR BEHERA VS	// // 0
146	D-CONTC/9061/2024	T. KISHORE KUMAR, DISTRICT INSPECTOR OF SCHOOLS, PARALAKHEMUNDI, GAJAPATI CHUDAMANI SABAR VS	ADV. VS	// // 0
147	D-CONTR/6258/2024	CHANCHAL RANA, COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR BANDHNA TOPPO VS ARUN BOTHRA, I.P.S.	SHIVSANKAR MOHANTY VS	// // /0 0 //

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148	D-CRLA/6261/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /417 /2023 () //
149	D-CRLA/6295/2024	BIJAY ORAM VS STATE OF ODISHA	BISWAJIT NAYAK VS	HATIBARI /17 /2020 () //
150	D-CRLMA/6263/2024	TANKADHAR MISHRA VS STATE OF ODISHA	KASHINATH PATTANAIK VS	/ /0 () //
151	D-CRLMC/6101/2024	SHAKTI SHANKAR BAKSI @ BOXI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	DIGAPAHANDI /51 /2022 () //
152	D-CRLMC/6117/2024 CRLMC/564/2024	PRAKASH SAHOO@PAPU VS STATE OF ODISHA	ASHWARIYA DASH VS	JAJPUR TOWN /203 /2014 SPL.JUDGE,JAJPUR(Jajapur ) ICC/0000003/2022
153	D-CRLMC/6125/2024	TANMAYEE PATRO VS STATE OF ODISHA	UDIT RANJAN JENA VS	/ /0 () //
154	D-CRLMC/6131/2024	SATYANANDA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BANARAPAL /37 /2023 () //
155	D-CRLMC/6136/2024	SATYANANDA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BANARAPAL /40 /2023 () //
156	D-CRLMC/6171/2024	ASHOK JUANGA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	PANDAPADA /78 /2016 () //
157	D-CRLMC/6188/2024	ANANGA UDAYA BAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MADHUPATNA /17 /2019 () //
158	D-CRLMC/6207/2024	RANJIT ORAM VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	SAMBALPUR SADAR /199 /2017 () //
159	D-CRLMC/6212/2024	PRAFULLA KUMAR LENKA	BINAYA KUMAR MOHANTY	/ /0

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		VS	VS	()
160	D-CRLMC/6237/2024	STATE OF ODISHA MANORANJAN NAYAK	SURESH KUMAR PANDA	// SIMULIA /430 /2023
		VS	VS	()
161	D-CRLMC/6245/2024 CRLMC/568/2024	SK. KADAR BASHA BISWAJIT DAS@PAPUNA	SIDHARTHA DAS	// CHAULIAGANJA /56 /2024
		VS	VS	()
162	D-CRLMC/6251/2024	STATE OF ODISHA KANTA KARNANY	RAKESH KUMAR ROUSTRAY	GR/0000224/2024 CHAULIAGANJA /82 /2022
		VS	VS	()
163	D-CRLMC/6265/2024	STATE OF ODISHA NEPAL DASH	LAXMINARAYAN PATEL	// PADAMPUR /115 /2019
		VS	VS	()
164	D-CRLMC/6271/2024	STATE OF ODISHA HEMANTA KUMAR DAS	SURYA NARAYAN MISHRA	// NIALI /75 /2021
		VS	VS	()
165	D-CRLMC/6273/2024	STATE OF ODISHA PRAMOD TANDIA	SURYAKANTA DWIBEDI	// BAUNISUNI /45 /2020
		VS	VS	()
166	D-CRLMC/6275/2024	STATE OF ODISHA ABHI NAYAK	JYOTIRMAYA SAHOO	// RANPUR /2 /2019
		VS	VS	()
167	D-CRLMC/6276/2024	STATE OF ODISHA BASUDEV KANHAR	LAXMINARAYAN PATEL	// GOCHHAPADA /40 /2022
		VS	VS	()
168	D-CRLMC/6278/2024	STATE OF ODISHA UPENDRA KUMAR ROUTARAY	BHABANI SHANKAR DASPARIDA	// / /0
		VS	VS	()
169	D-CRLMC/6283/2024	STATE OF ODISHA DURYODHAN SWAIN	BIJAY KUMAR MOHANTY	// / /0
		VS	VS	()
170	D-CRLMC/6284/2024	STATE OF ODISHA SOURAVMOY DAS	BIDESH RANJAN BEHERA	// JAJPUR ROAD /233 /2018
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLMC/6291/2024	STATE OF ODISHA NISHAKAR JENA VS	SAMARENDRA BAHADUR VS	// BIDANASI /39 /2015 ()
172	D-CRLMC/6294/2024	STATE OF ODISHA PABITRA NAYAK @ DAKA VS	JYOTIRMAYA SAHOO VS	// RANPUR /275 /2020 ()
173	D-CRLMC/6296/2024	STATE OF ODISHA S.K.ANWAR HOSEN @ BULU @ SK.ANWAR HUSSAIN VS	JYOTIRMAYA SAHOO VS	// / /0 ()
174	D-CRLMC/6297/2024	STATE OF ODISHA RAMA CHANDRA BARIK VS	MANAS KUMAR CHAND VS	// / ()
175	D-CRLMC/6300/2024	SRUSTIDHAR JENA REVENSHA NAYAK VS	JITENDRA KUMAR DIGAL VS	// / /0 ()
176	D-CRLMC/6302/2024	PARUMA NAYAK KUDINGI KRISHNA RAJU VS	PRASANNA KUMAR MISHRA VS	// GUNUPUR /140 /2017 ()
177	D-CRLMC/6303/2024	STATE OF ODISHA SUDAM CHARAN BEURA VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /24 /2022 ()
178	D-CRLMP/6094/2024	STATE OF ODISHA RINA MALIK VS	LALITENDU MISHRA VS	// / /0 ()
179	D-CRLMP/6097/2024	STATE OF ODISHA SK.RAHEMAT VS	M.A.ALI VS	// / /0 ()
180	D-CRLMP/6106/2024	STATE OF ODISHA PRATAP CHANDRA DIXIT VS	SAROJ KUMAR ROUTRAY VS	// / /0 ()
181	D-CRLMP/6132/2024	STATE OF ODISHA KANHU CHARAN GIRI VS STATE OF ODISHA	SARADA PRASAD DASH VS	// / /0 () //



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182	D-CRLMP/6144/2024	MANOJ NAYAK VS STATE OF ODISHA	BHAGYADHAR SWAIN VS	//0 0 //
183	D-CRLMP/6156/2024	RASMITA ROUTRAY VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	//0 0 //
184	D-CRLMP/6209/2024	BHAGIRATHI BISWAL VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	//0 0 //
185	D-CRLMP/6217/2024	MANOJ KUMAR MAHAKUD VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 0 //
186	D-CRLMP/6225/2024	LAXMIPRIYA SETHI VS STATE OF ODISHA	SAROJ MOHARANA VS	//0 0 //
187	D-CRLMP/6240/2024	UPENDRA PRADHAN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
188	D-CRLMP/6242/2024	DIPAK RANJAN BISWAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
189	D-CRLMP/6266/2024	CHANDAN KUMAR MISHRA VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	//0 0 //
190	D-CRLMP/6287/2024	SANJULATA DALAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 0 //
191	D-CRLREV/6227/2024	JADABA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /26 /2016 0 //
192	D-CRLREV/6281/2024	PRADEEP KUMAR AGARWAL @ PAPPU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	SAMBALPUR VIGILANCE /21 /1995 0 //
193	D-FAO/8883/2024	SUDHANSHU SEKHAR BHUYAN	SUJATA JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	D-FAO/8884/2024	SWARUP RANJAN MOHAPATRA	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
195	D-FAO/8886/2024	MIHIR KETAN DAS	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-FAO/8888/2024	BHARATI MISHRA	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-FAO/8986/2024	THE MANAGER (LEGAL), CHOLA MS G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	0
		CHAITANYA KISKU		//
198	D-FAO/8996/2024	THE MANAGER, LEGAL., CHOLAMANDALAM MS G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	0
		SANTOSH KUMAR MUDULI		//
199	D-FAO/9029/2024	THE MANAGER, CLAIMS, M/S. SHRIRAM G.I.CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		BINAY TRIPATHY		//
200	D-ITA/8825/2024	BHRAMARBAR SAHOO	SUNIL MISHRA	//
		VS	VS	0
		PRINCIPAL COMMNR. OF INCOME TAX, CUTTACK		//
201	D-ITA/8829/2024	BHRAMARBAR SAHOO	SUNIL MISHRA	//
		VS	VS	0
		PRINCIPAL COMMNR. OF INCOME TAX, CUTTACK		//
202	D-JCRLA/6124/2024	BALIA @ BALARAM SAHU	ADV.	BERHAMPUR SADAR /95 /2022
	JCRLA/28/2024	VS	VS	3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR
		STATE OF ODISHA		ST/0000114/2022
203	D-JCRLA/6127/2024	GUDAM BHUE	ADV.	BOLANGIR SADAR /215 /2020
	JCRLA/27/2024	VS	VS	A.D.J.,BOLANGIR(Balangir)
		STATE OF ODISHA		SC/0000059/2020
204	D-JCRLA/6133/2024	MANOJ KUMAR DALEI	ADV.	GOSANINUAGAM /79 /2019
	JCRLA/26/2024	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjap

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-JCRLA/6138/2024 JCRLA/25/2024	STATE OF ODISHA MITHUN DAS VS STATE OF ODISHA	ADV. VS	ST/0000016/2020 MARINE PS SONAPUR /1 /2020 ADHOC ADDL.DIST. AND SESSIONS JUDGE (FTS)
206	D-JCRLA/6140/2024 JCRLA/24/2024	RAMESH NAHAK VS STATE OF ODISHA	ADV. VS	Spl/0000005/2020 KHALLIKOTE /10 /1999 2ND A.D.J.,BERHAMPUR(Ganjam)
207	D-JCRLA/6244/2024 JCRLA/29/2024	RAJESH MALLICK VS STATE OF ODISHA	ADV. VS	SC/0000028/2000 SALIPUR /262 /2020 SPECIAL COURT,CUTTACK(Cuttack)
208	D-LAA/9042/2024	ANTARYAMI BEHERA VS NIRUPAMA BEHERA	GAGAN BIHARI SINGH VS	Spl/0000117/2020 // 0 //
209	D-MACA/8865/2024	PRATIMA SAHOO VS DEVI PRASAD SAHU	BISHNU BRATA SINGH VS	// 0 //
210	D-MACA/8971/2024	H.D.F.C. ERGO G.I.CO. LTD. VS SUMITRA BHAISA	G.P.DUTTA VS	// 0 //
211	D-MACA/9002/2024	M/S. ORIENTAL INSURANCE CO. LTD. VS TULSI SINGH	G.P.DUTTA VS	// 0 //
212	D-MATA/8878/2024	ASHISH KUMAR SHARMA VS TINU SHARMA	DEEPALI MAHAPATRA VS	// 0 //
213	D-MATA/9065/2024	GEETANJALI MALLICK VS PRAKASH KUMAR MALLICK	SMRUTI RANJAN PATI VS	// 0 //
214	D-MSA/9008/2024	M/S. SEVEN HILLS ESTATE LTD. VS M/S. SEVEN HILLS FLAT OWNERS ASSOCIATION	SATYA SMRUTI MOHANTY VS	// 0 //
215	D-OTAPL/9063/2024	COMMISSIONER OF CENTRAL TAX,ROURKELA VS M/S. ADITYA ALUMINIUM	TUSHAR KANTI SATAPATHY,SR.S.C(GST,CT AND CUSTOM) VS	// 0 //

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216	D-RPFAM/8811/2024	SK. SADAB KADIR VS SAHER SANIYA	DEVASHIS PANDA VS	// 0 //
217	D-RPFAM/8869/2024	GOURANGA CHARAN SETHY VS SRIMATI RANJUKTA SETHY	PARTHA SARATHI DAS VS	// 0 //
218	D-RPFAM/8876/2024	USARANI PATI VS BIBEKANANDA PATI	KSHIROD KUMAR PAHIL VS	// 0 //
219	D-RPFAM/8889/2024	AJAY @ AJAYA KUMAR SAHU VS RASMITA SAHU	UNMESH CHANDRA JENA VS	// 0 //
220	D-RPFAM/9005/2024	SWAPNA SAMANTARAY VS SUSANTA KUMAR SAMANTARAY	SURYAKANTA DASMOHAPATRA VS	// 0 //
221	D-RPFAM/9040/2024	JANMEJAYA SAHOO VS SAHUKAR JEEVANI@ SONIA	DILIP KUMAR MISRA VS	// 0 //
222	D-RPFAM/9053/2024	SAMIR MAHARANA VS GITARANI SUTAR @ MAHARANA	PRATAP CHANDRA MISHRA VS	// 0 //
223	D-RVWPET/8812/2024	SANTOSH KUMAR SWAIN VS TAPASWINI DAS	DEVASHIS PANDA VS	// 0 //
224	D-TRPCRL/6270/2024	TARAPADA SENAPATI VS MANIMA RANI GHOSH	SURYAKANTA DWIBEDI VS	//0 0 //
225	D-WA/8914/2024	BRAJENDRA KUMAR MOHANTY VS SHANTIBALA MOHANTY @ SANTABALA MOHANTY @ SANTILATA MOHANTY	MANOJ KUMAR PATI VS	// 0 //
226	D-WA/8957/2024	MAMATA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
227	D-WA/8988/2024	SHILALIPI PRADHAN	RAJDIPA BEHURA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WA/9014/2024	EXECUTIVE ENGINEER, ELECTRICAL STORES DIVN. BERHAMPUR	SURESH CHANDRA DASH	//
		VS	VS	0
		M/S. LAXMI INDUSTRIES, PATNA		//
229	D-WA/9058/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
		RABINDRA KUMAR PANDA		//
230	D-WA/9060/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
		ANANTA KISHORE NAYAK		//
231	D-WP(C)/8795/2024	JITENDRIYA SAMAL	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/8796/2024	SUSHANTA KUMAR GOUNTIA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/8797/2024	RAJKUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/8798/2024	JALADHAR PUJHARI	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4483/2024	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/8799/2024	MULA MAJHI	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4484/2024	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/8800/2024	SANATAN SEVA SAMITI, BBSR	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/8801/2024	SAMEER KUMAR ROUT	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/8802/2024	GOURA CHHATRIA	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4481/2024	VS	VS	0

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239	D-WP(C)/8803/2024	STATE OF ODISHA BARUN KUMAR MISHRA VS	JAJATI KESHARI KHUNTIA VS	// // 0
240	D-WP(C)/8804/2024	STATE OF ODISHA JITENDRA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0
241	D-WP(C)/8805/2024	STATE OF ODISHA BHABANI SANKAR NAYAK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
242	D-WP(C)/8807/2024	STATE OF ODISHA BISHNU CHARAN JENA VS	KUNAL KUMAR SWAIN VS	// // 0
243	D-WP(C)/8808/2024	STATE OF ODISHA SOAM @ SOM SAHU VS	DIPTI RANJAN MOHAPATRA VS	// // 0
244	D-WP(C)/8809/2024	GOVT. OF INDIA CHERUDHAR DEHURY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
245	D-WP(C)/8810/2024 WP(C)/4523/2024	STATE OF ODISHA RAMJILAL CHHATRIA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
246	D-WP(C)/8813/2024	STATE OF ODISHA ANGUL SUKINDA RAILWAY LTD., BBSR VS	SUSANTA KUMAR DASH VS	// // 0
247	D-WP(C)/8814/2024	STATE OF ODISHA RAJENDRA PRASAD LATH VS	BIGYAN KUMAR SHARMA VS	// // 0
248	D-WP(C)/8815/2024	BARGARH MUNICIPAL COUNCIL BASANTA KUMAR DEHURY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
249	D-WP(C)/8816/2024 WP(C)/4519/2024	STATE OF ODISHA PURANDAR JANI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/8817/2024	BIJAY KUMAR DALBEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
251	D-WP(C)/8818/2024 WP(C)/4508/2024	PARSURAM GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
252	D-WP(C)/8819/2024	RAGHUNATH MUDULI (HIGH SKILLED NMR) VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
253	D-WP(C)/8820/2024	ANGUL SUKINDA RAILWAY LTD., BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
254	D-WP(C)/8822/2024	BIPIN BIHARI PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
255	D-WP(C)/8823/2024	D. DANDAPANI DORA VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //
256	D-WP(C)/8824/2024	BISWANATH DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
257	D-WP(C)/8826/2024 WP(C)/4520/2024	SINDUKA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
258	D-WP(C)/8827/2024	SUDHANSU SEKHAR MOHANTY VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
259	D-WP(C)/8828/2024	M/S ARYAN INVESTA INFRASTRUCTURE PVT. LTD., KHURDA VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
260	D-WP(C)/8830/2024	BASUDEV ADARKULIA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
261	D-WP(C)/8831/2024	PABITRA MAJHI	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WP(C)/4528/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/8832/2024	BRAHMANANDA MANGARAJ VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
263	D-WP(C)/8833/2024	GHASIRAM DAS VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
264	D-WP(C)/8834/2024	MUFTY ABDUL QUADAR ZILANI VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
265	D-WP(C)/8835/2024 WP(C)/4478/2024	GADADHAR JAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
266	D-WP(C)/8836/2024	SURENDRA NATH HEMBRAM VS STATE OF ORISSA	MANAS PATI VS	// 0 //
267	D-WP(C)/8837/2024	DEEPAK BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
268	D-WP(C)/8838/2024	RAMA KRUSHNA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	// 0 //
269	D-WP(C)/8839/2024	BASANTA KUMAR BAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
270	D-WP(C)/8840/2024	BIPIN BIHARI MENDILI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
271	D-WP(C)/8841/2024	HARAPRIYA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
272	D-WP(C)/8842/2024	BABRUBAHAN TRIPATHY VS	KIRTAN DANG VS	// 0



**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	D-WP(C)/8843/2024 WP(C)/4495/2024	STATE OF ODISHA CHANDAN KUMAR BHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0
274	D-WP(C)/8844/2024	TRITIA ADARKULIA VS STATE OF ODISHA	KIRTAN DANG VS	// // 0
275	D-WP(C)/8845/2024 WP(C)/4497/2024	GAJINDRA MAJHI @ JATINDRA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0
276	D-WP(C)/8846/2024	MADHUSMITA MALLIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	// // 0
277	D-WP(C)/8847/2024	BHALABHADRA PATRA VS STATE OF ODISHA	KIRTAN DANG VS	// // 0
278	D-WP(C)/8848/2024 WP(C)/4511/2024	MOHAN SIKHA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0
279	D-WP(C)/8849/2024	SANTOSH KUMAR MAHAKUR VS STATE OF ODISHA	KIRTAN DANG VS	// // 0
280	D-WP(C)/8850/2024	SADASIBA PANDA VS STATE OF ODISHA	SUSANTA DASH VS	// // 0
281	D-WP(C)/8851/2024 WP(C)/4509/2024	SURENDRA BAG @ SURENDRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0
282	D-WP(C)/8852/2024	BAIJANATH AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// // 0
283	D-WP(C)/8853/2024	NARAYAN KAMPA VS STATE OF ODISHA	KIRTAN DANG VS	// // 0

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/8854/2024 WP(C)/4506/2024	SACHIKANTA BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
285	D-WP(C)/8855/2024 WP(C)/4433/2024	SUNITA NAIK VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
286	D-WP(C)/8856/2024	ALEKHA PRASAD NAYAK VS STATE OF ODISHA	SURESH CHANDRA DASH VS	// 0 //
287	D-WP(C)/8857/2024 WP(C)/4480/2024	JALADHAR BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
288	D-WP(C)/8858/2024	GHANSHYAM AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
289	D-WP(C)/8859/2024 WP(C)/4510/2024	BHUBANESWAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
290	D-WP(C)/8860/2024	CHAITANYA BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
291	D-WP(C)/8861/2024 WP(C)/4440/2024	HEMENDRA KUMAR PARIDA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
292	D-WP(C)/8863/2024 WP(C)/4438/2024	JITURAM PARIDA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
293	D-WP(C)/8864/2024 WP(C)/4379/2024	MITARANI SAHOO VS THE ELECTION OFFICER CUM B.D.O.,DHENKANAL	TANMAY MISHRA VS	// 0 //
294	D-WP(C)/8866/2024 WP(C)/4503/2024	ABHIRAM JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
295	D-WP(C)/8867/2024	JAGANNATH ANATH SEVASHRAM, MANGASPUR	KAILASH CHANDRA SAHOO	//

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**FILING REPORT AS ON :27/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	D-WP(C)/8868/2024	GOVT. OF ODISHA		//
	WP(C)/4434/2024	BINOD BIHARI PARIDA	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
297	D-WP(C)/8871/2024	STATE OF ODISHA		//
		PRASANNA KUMAR PATRA	LOPAMUDRA KARA	//
		VS	VS	0
		BRANCH MANAGER, S.B.I., KORAPUT		//
298	D-WP(C)/8873/2024	SIDHESWAR NAIK	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4486/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/8874/2024	DURYODHAN BEHERA	MAHITOSH SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/8877/2024	HARESH KUMAR PATEL	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/8879/2024	BINOD CHANDRA TRIPATHY	BIKASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/8880/2024	JANGYASENI SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/8881/2024	UMAKANTI JAGAT	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/8885/2024	REBATI PRADHAN	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		SUB-COLLECTOR, SADAR, CUTTACK		//
305	D-WP(C)/8887/2024	JAGADISH PANDA	MAMATA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/8890/2024	HIRALAL AHIR	BIJAYA KUMAR BEHERA I	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/8892/2024	STATE OF ODISHA D. JUDHISTIRA REDDY VS	SUBASH CHANDRA RATH VS	// // 0
308	D-WP(C)/8893/2024	THE ADDL. COMMISSIONER, ADDL. REVISIONAL COURT, BBSR DEBENDRA SAHU VS	BIJAYA KUMAR BEHERA I VS	// // 0
309	D-WP(C)/8894/2024	STATE OF ODISHA NAMITA DAS VS	MANASI MOHAPATRA VS	// // 0
310	D-WP(C)/8895/2024	STATE OF ODISHA MADHU MURMU VS	SOURAV SUMAN BHUYAN VS	// // 0
311	D-WP(C)/8897/2024	STATE OF ODISHA SHAKUNTALA @ SHAKUNTALA SAHOO VS	SAIBRATA RATH VS	// // 0
312	D-WP(C)/8900/2024	STATE OF ODISHA SULEKHA ADHIKARI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
313	D-WP(C)/8901/2024	STATE OF ODISHA PREETI CHHANDA PATTNAIK VS	DHIRENDRA KUMAR DAS VS	// // 0
314	D-WP(C)/8902/2024	THE BRANCH MANAGER, PURI URBAN CO-OP. BANK LTD. SMITAMAYEE NAYAK VS	AKSHAYA KUMAR PANDEY VS	// // 0
315	D-WP(C)/8903/2024 WP(C)/4456/2024	STATE OF ODISHA SAROJINI SAHOO VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
316	D-WP(C)/8905/2024	STATE OF ODISHA PRASANNA KUMAR PANI VS	M/S. DEBENDRA KUMAR DHAR G.PATRA A.NAYAK SUBASH MANSINGH VS	// // 0
317	D-WP(C)/8906/2024	STATE OF ODISHA SUSHANT KUMAR MISHRA VS THE GOVT. OF ODISHA	KRUSHNA CHANDRA RATH VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/8907/2024	LAMBODHAR CHINDA VS SPL. LAND ACQUISITION OFFICER, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
319	D-WP(C)/8908/2024	DHIBAR BISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
320	D-WP(C)/8909/2024	MD SABBIR VS STATE OF ODISHA	RITA SINGH VS	// 0 //
321	D-WP(C)/8912/2024	PABAN BHUJABALA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
322	D-WP(C)/8913/2024	MAHENDRA PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/8916/2024	MANGARAJ PANGI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// 0 //
324	D-WP(C)/8918/2024	RAJENDRA MAHAKUR VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
325	D-WP(C)/8921/2024	KALYANI MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
326	D-WP(C)/8926/2024 WP(C)/4479/2024	SIBAJI PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
327	D-WP(C)/8927/2024	KAILAS CHANDRA ROUT VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
328	D-WP(C)/8928/2024	ANUPAMA SWAIN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
329	D-WP(C)/8929/2024	BHAKTA BAHADUR	PRASANNA KUMAR SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/8930/2024	SHIBAJI CHARAN NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/8931/2024	ZAFAR SAYEED AHMED	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/8932/2024	DR. MADHUBRATA SATPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/8933/2024	NIRAJ KUMAR KANSAL	AMIT PRASAD BOSE	//
		VS	VS	0
		BARGARH MUNICIPAL COUNCIL		//
334	D-WP(C)/8935/2024	SHREE GOPAL GOSHALA, BARGARH	AMIT PRASAD BOSE	//
		VS	VS	0
		BARGARH MUNICIPALITY		//
335	D-WP(C)/8936/2024	SASMITA SAMAL	SIBANARAYAN BISWAL	//
	WP(C)/4546/2024	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/8937/2024	PREM CHAND AGRAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
		BARGARH MUNICIPALITY		//
337	D-WP(C)/8938/2024	KODANDADHARA NAYAK	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/8939/2024	BAJRANGLAL AGRAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
		BARGARH MUNICIPALITY		//
339	D-WP(C)/8940/2024	MANOJ KUMAR LATH	AMIT PRASAD BOSE	//
		VS	VS	0
		BARGARH MUNICIPALITY		//
340	D-WP(C)/8941/2024	MAMATA BEHERA	SAROJ KUMAR PADHI	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/8942/2024	UNION OF INDIA BIBEK AGRAWAL VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// // 0 //
342	D-WP(C)/8943/2024	BIBEK AGRAWAL VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
343	D-WP(C)/8944/2024	PREM CHAND AGRAWAL VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
344	D-WP(C)/8945/2024	SOMANATH KHILAR VS STATE OF ODISHA	ARABINDA BEHERA VS	// 0 //
345	D-WP(C)/8946/2024	ANUSUYA MOHARANA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
346	D-WP(C)/8947/2024	SHREE GOPAL GOSHALA, BARGARH VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
347	D-WP(C)/8950/2024	BIJAY KUMAR AGRAWAL VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
348	D-WP(C)/8951/2024	RAPS INFRA TECH PVT. LTD., KALAHANDI VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
349	D-WP(C)/8952/2024	GOBIND KUMAR AGRAWAL @ GOBIND RAM AGRAWAL VS BARGARH MUNICIPAL COUNCIL	AMIT PRASAD BOSE VS	// 0 //
350	D-WP(C)/8953/2024 WP(C)/4482/2024	SASMITA SAMAL VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
351	D-WP(C)/8954/2024	THE EXECUTIVE DIRECTOR, SPORTS AUTHORITY OF INDIA, CTC VS PRASANTA KUMAR DAS	LALITENDU MISHRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/8959/2024	RAMESH KUMAR DALEI VS COMMNR., GST (STATE), CTC	PRIYABRATA MOHAPATRA VS	// 0 //
353	D-WP(C)/8960/2024	USHA MANJARI BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
354	D-WP(C)/8961/2024	MAMINA DAS VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
355	D-WP(C)/8962/2024	JHULANI BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
356	D-WP(C)/8964/2024	ANIRUDHA BARIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
357	D-WP(C)/8965/2024	MOHANLAL AGRAWAL VS BARGARH MUNICIPALITY, BARGARH	AMIT PRASAD BOSE VS	// 0 //
358	D-WP(C)/8967/2024	HARIPRIYA PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
359	D-WP(C)/8968/2024	DHARMANANDA MALLICK VS STATE OF ODISHA	SARITA PANDA VS	// 0 //
360	D-WP(C)/8970/2024	SHYAMLAL AGRAWAL VS BARGARH MUNICIPAL COUNCIL, BARGARH	AMIT PRASAD BOSE VS	// 0 //
361	D-WP(C)/8973/2024	ANJALI KHUNTIA @ DUNGUNG VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
362	D-WP(C)/8975/2024	SARITA BERIWAL VS BARGARH MUNICIPAL COUNCIL, BARGARH	AMIT PRASAD BOSE VS	// 0 //
363	D-WP(C)/8976/2024	BHUPENDRA KUMAR NIAL	GOPAL CHARAN MOHANTY	//



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/8977/2024	BRAJA KISHORE SWAIN	GYANENDRA KUMAR TRIPATHY	//
	WP(C)/4505/2024	VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/8979/2024	SANJAY SWADIA	AMIT PRASAD BOSE	//
		VS	VS	0
		BARGARH MUNICIPAL COUNCIL, BARGARH		//
366	D-WP(C)/8980/2024	NIRUPAMA MINING AND TRANSPORTING PVT. LTD. ANGUL	UMESH CHANDRA BEHURA	//
		VS	VS	0
		APPELLATE AUTHORITY UNDER THE PG ACT, BBSR		//
367	D-WP(C)/8982/2024	BIBHUTI BHUSAN DAS	BHAGABAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/8983/2024	HARI PRASAD AGRAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
		BARGARH MUNICIPAL COUNCIL, BARGARH		//
369	D-WP(C)/8985/2024	BIKRAM MOHAPATRA	RAKESH KUMAR ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/8987/2024	INAMUL ISLAM	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/8989/2024	BIKRAM KESHARI MISHRA	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/8990/2024	SUCHISMITA DAS	SADASIVA PATRA (1)	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/8991/2024	CHAITANYA JENA	PADMANAV BHUTIA	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/8993/2024	BAIJAYYANTI NAYAK	SUDHANSHU SEKHAR PRATAP	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/8994/2024	STATE OF ODISHA DAKTAR RANA VS	SANDEEP RATH VS	// // 0
376	D-WP(C)/8995/2024	STATE OF ODISHA GITANJALI MOHANTY VS	SUKANTA KUMAR NAYAK VS	// // 0
377	D-WP(C)/8997/2024	TAHASILDSAR, CHANDBALI BISWAJIT ROUT VS	SAURAV TIBREWAL VS	// // 0
378	D-WP(C)/8998/2024	STATE OF ODISHA SRIKANTA MISHRA VS	JNYANANANDA PANDA VS	// // 0
379	D-WP(C)/8999/2024	STATE OF ODISHA STATE OF ODISHA VS	HARMOHAN DHAL,A.G.A VS	// // 0
380	D-WP(C)/9000/2024	AMITA KUMARI MOHANTY SUBHASIS MOHANTY VS	SADASIVA PATRA VS	// // 0
381	D-WP(C)/9003/2024	BOARD OF SECONDARY EDUCATION, CUTTACK BHAJAGOBINDA DAS VS	CHANDRAKANTA PRADHAN VS	// // 0
382	D-WP(C)/9011/2024	JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK STATE OF ODISHA VS	H.M DHAL,A.G.A VS	// // 0
383	D-WP(C)/9015/2024	BHASKAR CHANDRA PANIGRAHI DASARI VIJAYAKUMAR VS	AMITABH MISHRA VS	// // 0
384	D-WP(C)/9018/2024	STATE OF ODISHA BIJAY KUMAR PRADHAN VS	INDRAMANI SAHOO VS	// // 0
385	D-WP(C)/9020/2024	STATE OF ODISHA RUDRA NARAYAN NAYAK VS	SABYASACHI MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/9025/2024	DAITARI BAG VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 0 //
387	D-WP(C)/9026/2024	M/S ARYA CONSTRUCTION PVT. LTD., BBSR VS THE CHIEF COMMNR., CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
388	D-WP(C)/9027/2024	INDIRA MAHILA BIKASH SAMITI, DHENKANAL VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
389	D-WP(C)/9030/2024	JOGI MALLIK VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// 0 //
390	D-WP(C)/9031/2024	TRIPATHY NAIK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
391	D-WP(C)/9032/2024	AMARESH KUMAR SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
392	D-WP(C)/9034/2024	SUKANTI BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
393	D-WP(C)/9037/2024	PRAVATI SAHOO VS SUDHIRA KUMAR SAHOO	BIJAY KUMAR BEHERA VS	// 0 //
394	D-WP(C)/9038/2024	SANJUKTA PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
395	D-WP(C)/9041/2024	RAJU KALET VS GENERAL MANAGER, CANARA BANK, BENGALURU	DIPTIREKHA NANDA VS	// 0 //
396	D-WP(C)/9043/2024	SURESH CHANDRA NANDA VS UNION OF INDIA	LAXMI PRASAD DWIVEDY VS	// 0 //
397	D-WP(C)/9046/2024	NIRUPAMA MINING AND TRANSPORTING PVT. LTD., ANGUL	UMESH CHANDRA BEHURA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, BBSR		//
398	D-WP(C)/9047/2024	SACHIDANANDA HANUMAN	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/9048/2024	SARAT KUMAR KAR	LAXMINARAYAN RAYATSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/9050/2024	JOGI BAIDYA	SUNIL KUMAR PALAI	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/9054/2024	RASHES NAYAK	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/9062/2024	RAHUL KUMAR DAS	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/9064/2024	HEMANTA KUMAR SETHI	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WPCRL/6292/2024	MADHURI BIDIKA	ARUN KUMAR MISHRA	//0
		VS	VS	0
		STATE OF ODISHA		//
405	D-ABLAPL/6093/2024	LIPUNU DAS	SULOCHANA PATRO	NIMAKHANDI /378 /2023
		VS	VS	0
		STATE OF ODISHA		//
406	D-ABLAPL/6095/2024	SURAJ KUMAR @ SURAJ KUMAR GOUDA	SULOCHANA PATRO	CHOUDWAR /559 /2023
		VS	VS	0
		STATE OF ODISHA		//
407	D-ABLAPL/6099/2024	GITANJALI NAYAK	SUSANTA KUMAR BARAL	BASUDEVPUR /86 /2024
		VS	VS	0
		STATE OF ODISHA		//
408	D-ABLAPL/6100/2024	RAJA KISHORE NAYAK	MANAS RANJAN BEHERA	PADWA /23 /2024
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/02/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	D-ABLAPL/6102/2024	STATE OF ODISHA MITU SAHOO VS	MANORANJAN ACHARYA VS	// SARANAKUL /49 /2024 ()
410	D-ABLAPL/6103/2024	STATE OF ODISHA BIGYAN BEHERA VS	AKASH BHUYAN VS	// ABHAYACHANDPUR /50 /2024 ()
411	D-ABLAPL/6105/2024	STATE OF ODISHA CHANDAN PARIDA VS	AKASH BHUYAN VS	// / /0 ()
412	D-ABLAPL/6109/2024	STATE OF ODISHA MANJUR AHMED KHAN VS	ARUN KUMAR DAS (1) VS	// DHENKANAL SADAR /146 /2024 ()
413	D-ABLAPL/6113/2024	STATE OF ODISHA DEEPAK PADHAN VS	JYOTIRMAYA SAHOO VS	// AMBABHONA /29 /2024 ()
414	D-ABLAPL/6118/2024	STATE OF ODISHA CHAITANYA BEHERA VS	ARUN KUMAR DAS (1) VS	// / /0 ()
415	D-ABLAPL/6119/2024	STATE OF ODISHA SADHAB BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /147 /2022 ()
416	D-ABLAPL/6120/2024	STATE OF ODISHA DIGAMBARA MALLIK VS	LAXMINARAYAN PATEL VS	// PATTAMUNDAI /37 /2024 ()
417	D-ABLAPL/6122/2024	STATE OF ODISHA SACHIN SUT @ SUDH VS	LAXMINARAYAN PATEL VS	// KHETRARAJPUR /6 /2024 ()
418	D-ABLAPL/6123/2024	STATE OF ODISHA ABHIJIT RAJ @ LINKUN VS	ANANTA NARAYAN PATTANAYAK VS	// DHENKANAL SADAR /62 /2024 ()
419	D-ABLAPL/6126/2024	STATE OF ODISHA RAGHUNATH BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /38 /2024 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/6128/2024	KALANDI PATRA @ KALIA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	LINGARAJ P.S. /176 /2023 () //
421	D-ABLAPL/6130/2024	SUNIL JENA @ BUTUNA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /258 /2020 () //
422	D-ABLAPL/6139/2024	MD. UMMER VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	PLANTSITE /33 /2024 () //
423	D-ABLAPL/6142/2024	TEJASWI BISWAL @ MANIYA SAHU VS STATE OF ODISHA	ASHOK DAS VS	NIMAKHANDI /12 /2024 () //
424	D-ABLAPL/6146/2024	AASIS MOHARANA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	/ /0 () //
425	D-ABLAPL/6147/2024	PRASANTA SAHOO @ LITU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SARANAKUL /17 /2012 () //
426	D-ABLAPL/6150/2024	TUTU DAS VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	TANGI /21 /2024 () //
427	D-ABLAPL/6152/2024	DILLIP KUMAR DAS VS STATE OF ODISHA	PRABHAT KUMAR PRADHAN VS	TANGI /21 /2024 () //
428	D-ABLAPL/6154/2024	BIPLAB BISWAS VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /87 /2023 () //
429	D-ABLAPL/6164/2024	BINOD KUMAR PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BALIANTA P.S. /79 /2024 () //
430	D-ABLAPL/6166/2024	RABI NAIK @ RABI NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHURDA SADAR /44 /2014 () //
431	D-ABLAPL/6167/2024	MADHAB BISOI	SUSANTA KUMAR BARAL	GURUDIJHATIA /19 /2024

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	D-ABLAPL/6169/2024	DHIRAJ BISWAL	JAYADEBA BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
433	D-ABLAPL/6170/2024	SANKARA BEHERA	SUKANTA KUMAR NAYAK (2)	G.R.P.S. /26 /2024
		VS	VS	()
		STATE OF ODISHA		//
434	D-ABLAPL/6173/2024	SATYAPRIYA SAHU @ SATYA PRAKASH SAHU	JAYADEBA BEHERA	BANAPUR P.S. /20 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	D-ABLAPL/6174/2024	GHANASHYAM PAL	SUKANTA KUMAR NAYAK	BALIMI /27 /2024
		VS	VS	()
		STATE OF ODISHA		//
436	D-ABLAPL/6176/2024	BIJAYA KUMAR SHARMA	RABI NARAYAN MOHANTY	LEPHRIPADA /58 /2024
		VS	VS	()
		STATE OF ODISHA		//
437	D-ABLAPL/6177/2024	BIJAYA KUMAR SHARMA	RABI NARAYAN MOHANTY	LEPHRIPADA /57 /2024
		VS	VS	()
		STATE OF ODISHA		//
438	D-ABLAPL/6179/2024	BABULA @ DURGA PRASAD SWAIN	SAROJ KUMAR PADHY	RAYAGADA TOWN /39 /2024
		VS	VS	()
		STATE OF ODISHA		//
439	D-ABLAPL/6180/2024	BHAGABAN ROURAY	SANJIB KUMAR BHANJADEO	KHURDA SADAR /111 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	D-ABLAPL/6182/2024	RAJALAXMI BISWAL	SARADA PRASAD DASH	RAMACHANDI /15 /2024
		VS	VS	()
		STATE OF ODISHA		//
441	D-ABLAPL/6184/2024	MAMTAJ BIBI @ MUMMY BIBI	DEVASHIS PANDA	CHARICHHAKA /19 /2024
		VS	VS	()
		STATE OF ODISHA		//
442	D-ABLAPL/6185/2024	TARIKTUN BIBI @ BEWA	DEVASHIS PANDA	CHARICHHAKA /19 /2024
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/6189/2024	STATE OF ODISHA AMITA RANI PANDA VS	AJAYA KUMAR ROUT VS	// //0 ()
444	D-ABLAPL/6191/2024	STATE OF ODISHA BIPIN BIHARI MALIK VS	ARIJEET MISHRA VS	// MARSHAGHAI /47 /2024 ()
445	D-ABLAPL/6192/2024	STATE OF ODISHA SUBASINI MISHRA VS	GOREKHANATH DAS VS	// PURI TOWN /61 /2024 ()
446	D-ABLAPL/6195/2024	STATE OF ODISHA SRI KRUSHNA BEHERA @ KRUSHNA BEHERA VS	ARADA JENA VS	// KOREI /96 /2024 ()
447	D-ABLAPL/6200/2024	STATE OF ODISHA TUNA @ MANORANJAN NAYAK VS	PRANAYA KUMAR DASH VS	// BHANDARIPOKHARI /261 /2020 ()
448	D-ABLAPL/6201/2024	STATE OF ODISHA PREMANATH MANDAL VS	MAHES DAS VS	// TUMUDIBANDHA /71 /2023 ()
449	D-ABLAPL/6202/2024	STATE OF ODISHA SURESH KALANDI VS	PARTHA SARATHI DAS VS	// TELKOI /99 /2024 ()
450	D-ABLAPL/6205/2024	STATE OF ODISHA L. VENKATESH @ LENKA VENKATESH VS	BIRAJA PRASANNA DAS VS	// RAYAGADA TOWN /318 /2023 ()
451	D-ABLAPL/6206/2024	STATE OF ODISHA SATYABAN JENA VS	SURYA NARAYAN MISHRA VS	// CHANDANPUR /55 /2024 ()
452	D-ABLAPL/6210/2024	STATE OF ODISHA KRUSHNA CHHATOI VS	SURYA NARAYAN MISHRA VS	// SATYABADI /68 /2024 ()
453	D-ABLAPL/6213/2024	STATE OF ODISHA PRAVAS SAHU VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// MARSHAGHAI /35 /2023 () //



## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/6215/2024	SOMYA RANJAN NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /45 /2024 () //
455	D-ABLAPL/6216/2024	ROHIT YADAV VS STATE OF ODISHA	JAGABANDHU SAHU VS	BRAJARAJNAGAR /394 /2022 () //
456	D-ABLAPL/6218/2024	SK. SAKIL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	RAGHUNATHPALI /79 /2024 () //
457	D-ABLAPL/6219/2024	DINESH BEHERA@PAPU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADAMBADI /53 /2024 () //
458	D-ABLAPL/6222/2024	SIBA DAS @ SANKAR DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /381 /2022 () //
459	D-ABLAPL/6223/2024	A. RABI @ AUL RABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /227 /2018 () //
460	D-ABLAPL/6226/2024	BHIMASEN SAHU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TIHIDI /425 /2023 () //
461	D-ABLAPL/6232/2024	PRABEEN KUMAR MOHAPATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	BADAGODA P.S. /83 /2024 () //
462	D-ABLAPL/6233/2024	ASHOK KAR @ ASHOK KUMAR KAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /11 /2024 () //
463	D-ABLAPL/6235/2024	SUBAS CHANDRA RANA @ AMINA VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /74 /2024 () //
464	D-ABLAPL/6236/2024	NILANCHAL PRADHAN @ KALIA VS STATE OF ODISHA	BISWA RANJAN DAS VS	MOHANA /12 /2024 () //
465	D-ABLAPL/6246/2024	MAMATA MOHANTY	BISWABHUSAN DAS	BANDAR MARINE /5 /2024

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	D-ABLAPL/6247/2024	STATE OF ODISHA SUMIT KUMAR JENA	SAROJ KUMAR PADHI	// KENDRAPARA /75 /2022
		VS	VS	()
467	D-ABLAPL/6250/2024	STATE OF ODISHA SATYASUNDAR MISHRA	PIYUSH KUMAR MISHRA	// NAWAPARA /34 /2020
		VS	VS	()
468	D-ABLAPL/6252/2024	STATE OF ODISHA BRAJA MOHAN SAHOO	SATYABRATA DASH	// DHARMASALA /157 /2024
		VS	VS	()
469	D-ABLAPL/6253/2024	STATE OF ODISHA SK. KARIM	PARTHA SARATHI DAS	// TELKOI /99 /2024
		VS	VS	()
470	D-ABLAPL/6254/2024	STATE OF ODISHA KISHORE DAS @ CHAGU	AUROVINDA MOHANTY	// BIRIDI PS /77 /2024
		VS	VS	()
471	D-ABLAPL/6255/2024	STATE OF ODISHA KISHON PRASAD SAHOO	UMA SHANKAR PATEL	// TALSARA /90 /2023
		VS	VS	()
472	D-ABLAPL/6256/2024	STATE OF ODISHA GOURI MEHER	SATYABRATA PANDA	// SAMBALPUR VIGILANCE /78 /2016
		VS	VS	()
473	D-ABLAPL/6257/2024	STATE OF ODISHA(VIG.) MAKARA CHAND MEHER	SAROJ KUMAR PADHY	// RAMPUR (SONEPUR) /26 /2024
		VS	VS	()
474	D-ABLAPL/6259/2024	STATE OF ODISHA BIKRAM @ DHARMENDRA ROUT	AMLAN SHAKTI PAUL	// AIR FIELD P.S. /290 /2018
		VS	VS	()
475	D-ABLAPL/6260/2024	STATE OF ODISHA TUSAR KANTA MEHER	SATYABRATA PANDA	// SAMBALPUR VIGILANCE /78 /2016
		VS	VS	()
476	D-ABLAPL/6262/2024	STATE OF ODISHA(VIG.) SAROJ KUMAR DAS @ KALU @ MEGHA	BICITRA NARAYANA SATAPATHY	// ERASAMA /65 /2024
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/6267/2024	STATE OF ODISHA RADHA KRUSHNA BEHERA VS	ARJUNA CHARANA BEHERA VS	// SINGLA /33 /2024 ()
478	D-ABLAPL/6268/2024	STATE OF ODISHA PRADEEP JENA @ PRADEEP KUMAR JENA VS	DEBASISH SAMAL VS	// BANSADA /46 /2024 ()
479	D-ABLAPL/6272/2024	STATE OF ODISHA RADHA KRUSHNA BEHERA VS	ARJUNA CHARANA BEHERA VS	// SINGLA /34 /2024 ()
480	D-ABLAPL/6277/2024	STATE OF ODISHA CHINTU @ ANANDA PRASAD ACHARIYA VS	MANAS KUMAR CHAND VS	// BALLIGUDA /188 /2019 ()
481	D-ABLAPL/6282/2024	STATE OF ODISHA SHIVA @ SIBA PRASAD SWAIN VS	VIVASWAT MOHAPATRA VS	// GOP /76 /2024 ()
482	D-ABLAPL/6288/2024	STATE OF ODISHA BUCHI @ AJMAT ALLI KHAN VS	AMLAN SHAKTI PAUL VS	// FATEGARH /42 /2024 ()
483	D-ABLAPL/6289/2024	STATE OF ODISHA SAGAR KUMAR MALLIK VS	CHHABI BEHERA VS	// PURI TOWN /34 /2024 ()
484	D-ABLAPL/6305/2024	STATE OF ODISHA CHUMA SETHI VS	RAJENDRA NARAYAN ROUT VS	// ALAKUNDA /38 /2024 ()
485	D-ABLAPL/6307/2024	STATE OF ODISHA GOPALA @ BHAGABAN BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// SAHADEV KHUNTA /40 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :27/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/5412/2024 CONTR/ /	MARKATKESHARI DAS MP	ADV.	1/2024
2	D-OTAPL/9063/2024 OTAPL/ /	COMMISSIONER OF CENTRAL TAX,ROURKESHA MP	KESHA KANTI SATAPATHY,SR.S.C(GST,CT AND CUSTOM)	8/2024
3	D-OTAPL/9063/2024 OTAPL/ /	COMMISSIONER OF CENTRAL TAX,ROURKESHA MP	KESHA KANTI SATAPATHY,SR.S.C(GST,CT AND CUSTOM)	9/2024
4	D-CRP/3443/2024 CRP/4/2024	MAHENDRA KUMAR MAHARANA MP	AMIYA KUMAR MOHANTY	12/2024
5	D-ITA/8825/2024 ITA/ /	BHRAMARBAR SAHOO MP	SUNIL MISHRA	14/2024
6	D-ITA/8829/2024 ITA/ /	BHRAMARBAR SAHOO MP	SUNIL MISHRA	15/2024
7	D-TRPCRL/6270/2024 TRPCRL/ /	TARAPADA SENAPATI MP	SURYAKANTA DWIBEDI	15/2024
8	D-JCRLA/17/2021 JCRLA/17/2021	RAMA MUNDA @ RAMA LAGURI MP	M/S.SUSHANTA KUMAR SAMANTARAY, A.PANDA, H.DAS	23/2024
9	D-MSA/9008/2024 MSA/ /	M/S. SEVEN HILLS ESTATE LTD. MP	SATYA SMRUTI MOHANTY	35/2024
10	D-TRP(C)/7665/2024 TRP(C)/ /	RAMIYA RANJAN DASH MP	SUSANTA KUMAR NAYAK	52/2024
11	D-CMAPL/8948/2024 CMAPL/ /	DR. KAILASH CHANDRA PATI MP	ADV.	64/2024
12	D-CMAPL/3705/2024 CMAPL/ /	RAMESWAR PATI MP	ADV.	65/2024
13	D-RVWPET/8812/2024 RVWPET/ /	SANTOSH KUMAR SWAIN MP	DEVASHIS PANDA	74/2024
14	D-RVWPET/8812/2024 RVWPET/ /	SANTOSH KUMAR SWAIN MP	DEVASHIS PANDA	75/2024
15	D-LAA/6/2019 LAA/6/2019	UNION OF INDIA MP	M/S.SATYA SINDHU KASHYAP	75/2024
16	D-RPFAM/8811/2024 RPFAM/ /	SK. SADAB KADIR MP	DEVASHIS PANDA	88/2024
17	D-RPFAM/8811/2024 RPFAM/ /	SK. SADAB KADIR MP	DEVASHIS PANDA	89/2024
18	D-RPFAM/1068/2024 RPFAM/ /	TRINATH MOHANTY MP	RANJIT MOHANTY	90/2024
19	D-RPFAM/8889/2024 RPFAM/ /	AJAY @ AJAYA KUMAR SAHU MP	UNMESH CHANDRA JENA	91/2024
20	D-RPFAM/9005/2024 RPFAM/ /	SWAPNA SAMANTARAY MP	SURYAKANTA DASMOHAPATRA	92/2024
21	D-RPFAM/9040/2024 RPFAM/ /	JANMEJAYA SAHOO MP	DILIP KUMAR MISRA	93/2024
22	D-RPFAM/9053/2024 RPFAM/ /	SAMIR MAHARANA MP	PRATAP CHANDRA MISHRA	94/2024
23	D-MATA/203/2023 MATA/203/2023	NILAMADHAB DWIBEDY MP	PITAMBAR ACHARYA	95/2024
24	D-SA/221/1990 SA/221/1990	SISINTI SATYANARAYAN PATRA MP	M/S.P.V.RAMDAS,B.K.PANDA,M/S.SMT.MINA KUMARI DAS,S.DAS,SA	141/2024
25	D-SA/221/1990 SA/221/1990	SISINTI SATYANARAYAN PATRA MP	M/S.P.V.RAMDAS,B.K.PANDA,M/S.SMT.MINA KUMARI DAS,S.DAS,SA	142/2024
26	D-CONTC/8929/2023	KASHINATH BARIK	M/S. PRAFULLA CH. ACHARYA	

	CONTC/8929/2023	MP		143/2024
27	D-SA/221/1990	SISINTI SATYANARAYAN PATRA	M/S.P.V.RAMDAS,B.K.PANDA,M/S.SMT.MINA KUMARI DAS,S.DAS,SA	
	SA/221/1990	MP		143/2024
28	D-SA/40/1991	KABI CHANDRA PRADHAN	M/S.	
	SA/40/1991	MP		144/2024
29	D-CONTC/9006/2024	RABINARAYAN ROUT	ADV.	
	CONTC/ /	MP		144/2024
30	D-CONTC/1206/2017	TRINATH PARIDA	M/S G.P.DUTTA, S.DAS, H.C.BAXIPATRA, M/S.BISWAJIT NAYAK, B.R.	
	CONTC/1206/2017	MP		145/2024
31	D-CRLREV/453/2021	MOTILAL GADABA	ARIJEET MISHRA	
	CRLREV/453/2021	MP		180/2024
32	D-CRLREV/6227/2024	JADABA MAJHI	JNYANANANDA PANDA	
	CRLREV/ /	MP		181/2024
33	D-CRLREV/6227/2024	JADABA MAJHI	JNYANANANDA PANDA	
	CRLREV/ /	MP		182/2024
34	D-CRLREV/4203/2024	RANGADHAR KHUNTIA	PARTHA SARATHI DAS	
	CRLREV/ /	MP		183/2024
35	D-CRLREV/6281/2024	PRADEEP KUMAR AGARWAL @ PAPPU	ARUN KUMAR PATRA	
	CRLREV/ /	MP		184/2024
36	D-CRLREV/6281/2024	PRADEEP KUMAR AGARWAL @ PAPPU	ARUN KUMAR PATRA	
	CRLREV/ /	MP		185/2024
37	D-FAO/8986/2024	THE MANAGER (LEGAL), CHOLA MS G.I.CO.	G.H.DUTTA	
	FAO/ /	MP		193/2024
38	D-FAO/8996/2024	THE MANAGER, LEGAL, CHOLAMANDALAM	M.S.TEJA CO. LTD.	
	FAO/ /	MP		194/2024
39	D-FAO/6250/2024	LEGAL MANAGER, M/S. BAJAJ ALLIANZ	GAIKOMLAILI.KHAN	
	FAO/48/2024	MP		195/2024
40	D-FAO/9029/2024	THE MANAGER, CLAIMS, M/S. SHRIRAM	GAIKOMLAILI.KHAN	
	FAO/ /	MP		196/2024
41	D-BLAPL/5575/2024	TUNA NAIK		
	BLAPL/1425/2024	MP		221/2024
42	D-BLAPL/7923/2023	PRADIPTA DAS @ KABU	PUSPAMITRA MOHAPATRA	
	BLAPL/7923/2023	MP		222/2024
43	D-BLAPL/6178/2024	SANKAR PRASAD RANA	SANJIB KUMAR BHANJADEO	
	BLAPL/ /	MP		223/2024
44	D-BLAPL/7440/2023	SAIKAT PAUL		
	BLAPL/7440/2023	MP		224/2024
45	D-BLAPL/15636/2014	DR.AJIT KUMAR NEGI	JNYANANDA PANDA	
	BLAPL/15636/2014	MP		225/2024
46	D-BLAPL/790/2024	SANTOSH BEHERA	PRAVASH CHANDRA JENA	
	BLAPL/553/2024	MP		226/2024
47	D-CMP/8806/2024	TARINI CHARANA SAHU	ANUPAM DASH	
	CMP/ /	MP		229/2024
48	D-CMP/8896/2024	BISHNUPRIYA PRADHAN	LALITENDU MISHRA	
	CMP/ /	MP		230/2024
49	D-CMP/8917/2024	MAGUNI SAHOO	SURYAKANTA DASH	
	CMP/ /	MP		231/2024
50	D-CMP/8972/2024	UMASHANKAR KAR	SANTOSH KUMAR SAMANTARAYA	
	CMP/ /	MP		232/2024
51	D-CMP/9055/2024	RAMAKRUSHNA NAYAK	JAGAJIBAN PRADHAN	
	CMP/ /	MP		233/2024
52	D-RSA/139/2006	NIMAI CHARAN PASAYAT	M/S C. ANANDA RAO	
	RSA/139/2006	MP		251/2024
53	D-RSA/139/2006	NIMAI CHARAN PASAYAT	M/S C. ANANDA RAO	
	RSA/139/2006	MP		252/2024
54	D-RSA/139/2006	NIMAI CHARAN PASAYAT	M/S C. ANANDA RAO	
	RSA/139/2006	MP		253/2024
55	D-ABLAPL/6300/2021	RAJA @ BIRANCHI NARAYANA MOHANTY		
	ABLAPL/6300/2021	MP		397/2024
56	D-ABLAPL/753/2024	TALHA KHAN		
	ABLAPL/188/2024	MP		398/2024
57	D-ABLAPL/9906/2023	RAKESH RANJAN MOHANTY		
	ABLAPL/9906/2023	MP		399/2024

58	D-ABLAPL/2789/2024 ABLAPL/1087/2024	SANTOSH KUMAR PANDA MP		400/2024
59	D-ABLAPL/10966/2023 ABLAPL/10966/2023	RABINDRA KUMAR PANDA MP	ASHOK KUMAR SAHOO	401/2024
60	D-MACA/8865/2024 MACA/ /	PRATIMA SAHOO MP	BISHNU BRATA SINGH	441/2024
61	D-MACA/8865/2024 MACA/ /	PRATIMA SAHOO MP	BISHNU BRATA SINGH	442/2024
62	D-CRLA/272/2021 CRLA/272/2021	KISHORE PATRA MP	JAGABANDHU SAHU	443/2024
63	D-MACA/8455/2024 MACA/ /	THE MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD. MP	RANVEER KUMAR MAHAPATRA	443/2024
64	D-CRLA/4971/2024 CRLA/ /	DAMODAR MAJHI MP	DEEPALI MAHAPATRA	444/2024
65	D-MACA/8971/2024 MACA/ /	H.D.F.C. ERGO G.I.CO. LTD. MP	G.P.DUTTA	444/2024
66	D-MACA/8971/2024 MACA/ /	H.D.F.C. ERGO G.I.CO. LTD. MP	G.P.DUTTA	445/2024
67	D-CRLA/772/2018 CRLA/772/2018	RABINDRA KUMAR SAHOO MP	MAITRIJIT MOHANTY, M/S.NITYANANDA PANDA,P.DAS,S.DAS	445/2024
68	D-CRLA/139/2016 CRLA/139/2016	SUBASH SIKDAR MP	M/S.RAKESH KU. DASH S.K.SAMANTARAY G.N.PARIDA	446/2024
69	D-MACA/5318/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD. MP	T.D.DUTTACK	446/2024
70	D-MACA/5309/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD. MP	T.D.DUTTACK	447/2024
71	D-CRLA/425/2023 CRLA/425/2023	RASMI RANJAN SIYA MP	BHARATI DASH	447/2024
72	D-MACA/3517/2024 MACA/ /	SBI G.I.CO. LTD MP	G.P.DUTTA	448/2024
73	D-CRLA/286/2018 CRLA/286/2018	KRISHNA BARIK@RAHUL MP	M/S.PARTHA SARATHI DAS	448/2024
74	D-MACA/3508/2024 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD. MP	G.P.DUTTA	449/2024
75	D-CRLA/987/2022 CRLA/987/2022	SUBASH CHANDRA BHANDA MP	BIJAYA KUMAR RAGADA	449/2024
76	D-MACA/4150/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD. MP	G.P.DUTTA	450/2024
77	D-CRLA/6295/2024 CRLA/ /	BIJAY ORAM MP	BISWAJIT NAYAK	450/2024
78	D-CRLA/6295/2024 CRLA/ /	BIJAY ORAM MP	BISWAJIT NAYAK	451/2024
79	D-MACA/4158/2024 MACA/ /	D.M, ORIENTAL INSURANCE CO. L.T.D. MP	G.P.DUTTA	451/2024
80	D-MACA/4156/2024 MACA/ /	M/S.ORIENTAL INSURANCE CO. LTD. MP	G.P.DUTTA	452/2024
81	D-MACA/9002/2024 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD. MP	G.P.DUTTA	453/2024
82	D-MACA/9002/2024 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD. MP	G.P.DUTTA	454/2024
83	D-CRLMC/6101/2024 CRLMC/ /	SHAKTI SHANKAR BAKSI @ BOXI MP	SURYAKANTA DASMOHAPATRA	456/2024
84	D-CRLMC/6117/2024 CRLMC/564/2024	PRAKASH SAHOO@PAPU MP	ASHWARIYA DASH	457/2024
85	D-CRLMC/6125/2024 CRLMC/ /	TANMAYEE PATRO MP	UDIT RANJAN JENA	458/2024
86	D-CRLMC/6131/2024 CRLMC/ /	SATYANANDA NAIK MP	BHARAT BHUSAN ROUSTRAY	459/2024
87	D-CRLMC/6136/2024 CRLMC/ /	SATYANANDA NAIK MP	BHARAT BHUSAN ROUSTRAY	460/2024
88	D-CRLMC/6171/2024 CRLMC/ /	ASHOK JUANGA MP	CHITTA RANJAN PATTNAIK	461/2024
89	D-CRLMC/6188/2024	ANANGA UDAYA BAL	PUSPAMITRA MOHAPATRA	

	CRLMC/ /	MP		462/2024
90	D-CRLMC/6212/2024	PRAFULLA KUMAR LENKA	BINAYA KUMAR MOHANTY	
	CRLMC/ /	MP		463/2024
91	D-CRLMC/6237/2024	MANORANJAN NAYAK	SURESH KUMAR PANDA	
	CRLMC/ /	MP		464/2024
92	D-CRLMC/6245/2024	BISWAJIT DAS@PAPUNA	SIDHARTHA DAS	
	CRLMC/568/2024	MP		465/2024
93	D-CRLMC/4586/2024	ANIL JAIDAYAL TANEJA	ASHOK KUMAR BEHERA	
	CRLMC/472/2024	MP		466/2024
94	D-CRLMC/1553/2023	PRADEEP KUMAR AGARWAL@PAPPU		
	CRLMC/1553/2023	MP		467/2024
95	D-CRLMC/6265/2024	NEPAL DASH	LAXMINARAYAN PATEL	
	CRLMC/ /	MP		468/2024
96	D-CRLMC/6273/2024	PRAMOD TANDIA	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		469/2024
97	D-CRLMC/6276/2024	BASUDEV KANHAR	LAXMINARAYAN PATEL	
	CRLMC/ /	MP		470/2024
98	D-CRLMC/6284/2024	SOURAVMOY DAS	BIDESH RANJAN BEHERA	
	CRLMC/ /	MP		471/2024
99	D-WA/2433/2023	ANANDA AGRAWAL @ SINGHANIA	TUSAR KUMAR MISHRA	
	WA/2433/2023	MP		732/2024
100	D-WA/2432/2023	ANANDA AGRAWAL@SINGHANIA	TUSAR KUMAR MISHRA	
	WA/2432/2023	MP		733/2024
101	D-WA/8914/2024	BRAJENDRA KUMAR MOHANTY	MANOJ KUMAR PATI	
	WA/ /	MP		734/2024
102	D-WA/8957/2024	MAMATA BEHERA	BIJAYA KUMAR SAHOO	
	WA/ /	MP		735/2024
103	D-WA/8957/2024	MAMATA BEHERA	BIJAYA KUMAR SAHOO	
	WA/ /	MP		736/2024
104	D-WA/8988/2024	SHILALIPI PRADHAN	RAJDIPA BEHURA	
	WA/ /	MP		737/2024
105	D-WA/8988/2024	SHILALIPI PRADHAN	RAJDIPA BEHURA	
	WA/ /	MP		738/2024
106	D-WA/9014/2024	EXECUTIVE ENGINEER, ELECTRICAL STORES	RESHMI SHARMA	
	WA/ /	MP		739/2024
107	D-WA/9058/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		740/2024
108	D-WA/9058/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		741/2024
109	D-WA/9058/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		742/2024
110	D-WA/9060/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		743/2024
111	D-WA/9060/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		744/2024
112	D-WA/9060/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		745/2024
113	D-WP(C)/8797/2024	RAJKUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/ /	MP		3032/2024
114	D-WP(C)/8800/2024	SANATAN SEVA SAMITI, BBSR	NIRANJAN LENKA	
	WP(C)/ /	MP		3033/2024
115	D-WP(C)/8808/2024	SOAM @ SOM SAHU	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		3034/2024
116	D-WP(C)/8814/2024	RAJENDRA PRASAD LATH	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		3035/2024
117	D-WP(C)/5803/2022	RAJPAL SINGH ROHILLA	BIDYADHAR MANASINGH	
	WP(C)/5803/2022	MP		3036/2024
118	D-WP(C)/8824/2024	BISWANATH DAS	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		3037/2024
119	D-WP(C)/8827/2024	SUDHANSU SEKHAR MOHANTY	SUDHANSHU SEKHAR PRATAP	
	WP(C)/ /	MP		3038/2024
120	D-WP(C)/8852/2024	BAIJANATH AGRAWAL	SUBHASISH DAS	
	WP(C)/ /	MP		3039/2024

121	D-WP(C)/8855/2024 WP(C)/4433/2024	SUNITA NAIK MP	PRANAB KUMAR SAMANTRAY	3040/2024
122	D-WP(C)/24913/2023 WP(C)/24913/2023	DR. RAJIB NARAYAN SAHU MP	LALIT KUMAR MAHARANA	3041/2024
123	D-WP(C)/8856/2024 WP(C)/ /	ALEKHA PRASAD NAYAK MP	SURESH CHANDRA DASH	3042/2024
124	D-WP(C)/8858/2024 WP(C)/ /	GHANSHYAM AGRAWAL MP	SUBHASISH DAS	3043/2024
125	D-WP(C)/8861/2024 WP(C)/4440/2024	HEMENDRA KUMAR PARIDA MP	PRANAB KUMAR SAMANTRAY	3044/2024
126	D-WP(C)/6892/2024 WP(C)/3504/2024	M/S BVG INDIA LTD. REGISTERED OFFICE MP	PRINSENA KUMAR PARHI	3045/2024
127	D-WP(C)/8863/2024 WP(C)/4438/2024	JITURAM PARIDA MP	PRANAB KUMAR SAMANTRAY	3046/2024
128	D-WP(C)/8864/2024 WP(C)/4379/2024	MITARANI SAHOO MP	TANMAY MISHRA	3047/2024
129	D-WP(C)/8868/2024 WP(C)/4434/2024	BINOD BIHARI PARIDA MP	PRANAB KUMAR SAMANTRAY	3048/2024
130	D-WP(C)/8867/2024 WP(C)/ /	JAGANNATH ANATH SEVASHRAM, MANCASA MP	SAIBRATA CHANDRA SAHOO	3049/2024
131	D-WP(C)/8887/2024 WP(C)/ /	JAGADISH PANDA MP	MAMATA MISHRA	3050/2024
132	D-WP(C)/8892/2024 WP(C)/ /	D. JUDHISTIRA REDDY MP	SUBASH CHANDRA RATH	3051/2024
133	D-WP(C)/8895/2024 WP(C)/ /	MADHU MURMU MP	SOURAV SUMAN BHUYAN	3052/2024
134	D-WP(C)/2422/2024 WP(C)/1844/2024	ANANDA KUMAR DHARUA MP	DHIRENDRA KUMAR MOHAPATRA	3053/2024
135	D-WP(C)/8897/2024 WP(C)/ /	SHAKUNTALA @ SHAKUNTALA SAHOO MP	SAIBRATA RATH	3054/2024
136	D-WP(C)/13636/2022 WP(C)/13636/2022	AJIT KUMAR PRADHAN MP	KUNAL KUMAR SWAIN	3055/2024
137	D-WP(C)/8903/2024 WP(C)/4456/2024	SAROJINI SAHOO MP	BHABANI SANKAR TRIPATHY (1)	3056/2024
138	D-WP(C)/8926/2024 WP(C)/4479/2024	SIBAJI PRADHAN MP	AMITABH MISHRA	3057/2024
139	D-WP(C)/41510/2023 WP(C)/41510/2023	DR. AJIT KUMAR NAIK MP	AVIJIT MISHRA	3058/2024
140	D-WP(C)/8933/2024 WP(C)/ /	NIRAJ KUMAR KANSAL MP	AMIT PRASAD BOSE	3059/2024
141	D-WP(C)/8932/2024 WP(C)/ /	DR. MADHUBRATA SATPATHY MP	DILLIP KUMAR MOHAPATRA	3060/2024
142	D-WP(C)/8935/2024 WP(C)/ /	SHREE GOPAL GOSHALA, BARGARH MP	AMIT PRASAD BOSE	3061/2024
143	D-WP(C)/8936/2024 WP(C)/4546/2024	SASMITA SAMAL MP	SIBANARAYAN BISWAL	3062/2024
144	D-WP(C)/8927/2024 WP(C)/ /	KAILAS CHANDRA ROUT MP	PRAVAT KUMAR PANDA	3063/2024
145	D-WP(C)/8939/2024 WP(C)/ /	BAJRANGLAL AGRAWAL MP	AMIT PRASAD BOSE	3064/2024
146	D-WP(C)/8940/2024 WP(C)/ /	MANOJ KUMAR LATH MP	AMIT PRASAD BOSE	3065/2024
147	D-WP(C)/8942/2024 WP(C)/ /	BIBEK AGRAWAL MP	AMIT PRASAD BOSE	3066/2024
148	D-WP(C)/8943/2024 WP(C)/ /	BIBEK AGRAWAL MP	AMIT PRASAD BOSE	3067/2024
149	D-WP(C)/8944/2024 WP(C)/ /	PREM CHAND AGRAWAL MP	AMIT PRASAD BOSE	3068/2024
150	D-WP(C)/8945/2024 WP(C)/ /	SOMANATH KHILAR MP	ARABINDA BEHERA	3069/2024
151	D-WP(C)/8946/2024 WP(C)/ /	ANUSUYA MOHARANA MP	SUSANTA SEKHAR PARIDA	3070/2024
152	D-WP(C)/8947/2024	SHREE GOPAL GOSHALA, BARGARH	AMIT PRASAD BOSE	



	WP(C)/ /	MP		3071/2024
153	D-WP(C)/8950/2024	BIJAY KUMAR AGRAWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		3072/2024
154	D-WP(C)/8951/2024	RAPS INFRATECH PVT. LTD., KALAHANDIANKITA MUKHERJI		
	WP(C)/ /	MP		3073/2024
155	D-WP(C)/8952/2024	GOBIND KUMAR AGRAWAL @ GOBIND RAMIA PRASAD BOSE		
	WP(C)/ /	MP		3074/2024
156	D-WP(C)/8953/2024	SASMITA SAMAL	SIBANARAYAN BISWAL	
	WP(C)/4482/2024	MP		3075/2024
157	D-WP(C)/8954/2024	THE EXECUTIVE DIRECTOR, SPORTS AUTHORITY OF INDIA		
	WP(C)/ /	MP		3076/2024
158	D-WP(C)/27311/2023	PURENDRA BEHERA		
	WP(C)/27311/2023	MP		3077/2024
159	D-WP(C)/3323/2024	BRUNDABAN BARIK	BIBHU PRASAD DAS	
	WP(C)/1502/2024	MP		3078/2024
160	D-WP(C)/8960/2024	USHA MANJARI BEHERA	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		3079/2024
161	D-WP(C)/8959/2024	RAMESH KUMAR DALEI	PRIYABRATA MOHAPATRA	
	WP(C)/ /	MP		3080/2024
162	D-WP(C)/8961/2024	MAMINA DAS	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		3081/2024
163	D-WP(C)/8962/2024	JHULANI BEHERA	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		3082/2024
164	D-WP(C)/8965/2024	MOHANLAL AGRAWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		3083/2024
165	D-WP(C)/8970/2024	SHYAMLAL AGRAWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		3084/2024
166	D-WP(C)/8975/2024	SARITA BERIWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		3085/2024
167	D-WP(C)/8977/2024	BRAJA KISHORE SWAIN	GYANENDRA KUMAR TRIPATHY	
	WP(C)/4505/2024	MP		3086/2024
168	D-WP(C)/8979/2024	SANJAY SWADIA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		3087/2024
169	D-WP(C)/8980/2024	NIRUPAMA MINING AND TRANSPORTING	P.RESHMI CHANDRA BEHURA	
	WP(C)/ /	MP		3088/2024
170	D-WP(C)/8982/2024	BIBHUTI BHUSAN DAS	BHAGABAN MOHANTY	
	WP(C)/ /	MP		3089/2024
171	D-WP(C)/8983/2024	HARI PRASAD AGRAWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		3090/2024
172	D-WP(C)/8990/2024	SUCHISMITA DAS	SADASIVA PATRA (1)	
	WP(C)/ /	MP		3091/2024
173	D-WP(C)/1149/2024	M/S. SAKROBOTIX LAB PVT. LTD. BBSR	PITAMBAR ACHARYA	
	WP(C)/479/2024	MP		3092/2024
174	D-WP(C)/2111/2024	PUSPALATA SAHOO		
	WP(C)/987/2024	MP		3093/2024
175	D-WP(C)/15181/2019	DR. VIVEK RAI	M/S.ASIM AMITABH DASH	
	WP(C)/15181/2019	MP		3094/2024
176	D-WP(C)/8997/2024	BISWAJIT ROUT	SAURAV TIBREWAL	
	WP(C)/ /	MP		3095/2024
177	D-WP(C)/17172/2023	MANORANJAN HOTA	DR. JITENDRA KUMAR LENKA	
	WP(C)/17172/2023	MP		3096/2024
178	D-WP(C)/5891/2024	SUNIL KRUSHNA MOHANTY	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		3097/2024
179	D-WP(C)/9000/2024	SUBHASIS MOHANTY	SADASIVA PATRA	
	WP(C)/ /	MP		3098/2024
180	D-WP(C)/9003/2024	BHAJAGOBINDA DAS	CHANDRAKANTA PRADHAN	
	WP(C)/ /	MP		3099/2024
181	D-WP(C)/38559/2023	BHARATI GOCHHAYAT	JITENDRA KUMAR MISHRA (2)	
	WP(C)/38559/2023	MP		3100/2024
182	D-WP(C)/8999/2024	STATE OF ODISHA	HARMOHAN DHAL, A.G.A	
	WP(C)/ /	MP		3101/2024
183	D-WP(C)/33278/2021	BHASKAR STEEL AND FERRO ALLOY PVT. LTD.	R. DEBIT MOHANTY	
	WP(C)/33278/2021	MP		3102/2024

184	D-WP(C)/9011/2024 WP(C)/ /	STATE OF ODISHA MP	H.M DHAL,A.G.A	3103/2024
185	D-WP(C)/9015/2024 WP(C)/ /	DASARI VIJAYAKUMAR MP	AMITABH MISHRA	3104/2024
186	D-WP(C)/9015/2024 WP(C)/ /	DASARI VIJAYAKUMAR MP	AMITABH MISHRA	3105/2024
187	D-WP(C)/5104/2024 WP(C)/ /	BISWA RANJAN RAY MP	BIBEKANANDA BHUYAN	3106/2024
188	D-WP(C)/9020/2024 WP(C)/ /	RUDRA NARAYAN NAYAK MP	SABYASACHI MISHRA	3107/2024
189	D-WP(C)/9025/2024 WP(C)/ /	DAITARI BAG MP	ARUN KUMAR MISHRA	3108/2024
190	D-WP(C)/8454/2024 WP(C)/ /	SABITA NAYAK MP	CHITTARANJAN PATTNAIK	3109/2024
191	D-WP(C)/3518/2024 WP(C)/1611/2024	RAMANUJA PRASAD NAYAK MP	SASWATI MOHAPATRA	3110/2024
192	D-WP(C)/9031/2024 WP(C)/ /	TRIPATHY NAIK MP	AVIJIT PATNAIK	3111/2024
193	D-WP(C)/9032/2024 WP(C)/ /	AMARESH KUMAR SINGH MP	ARUN KUMAR PATRA	3112/2024
194	D-WP(C)/39912/2023 WP(C)/39912/2023	NARAYAN MALLICK MP	LAXMIKANTA MOHANTY	3113/2024
195	D-WP(C)/40115/2023 WP(C)/40115/2023	RAMESH CHANDRA JENA MP	LAXMIKANTA MOHANTY	3114/2024
196	D-WP(C)/9041/2024 WP(C)/ /	RAJU KALET MP	DIPTIREKHA NANDA	3115/2024
197	D-WP(C)/9046/2024 WP(C)/ /	NIRUPAMA MINING AND TRANSPORTING MP	GUMESH CHANDRA BEHERA	3116/2024
198	D-WP(C)/9048/2024 WP(C)/ /	SARAT KUMAR KAR MP	LAXMINARAYAN RAYATSINGH	3117/2024
199	D-WP(C)/9062/2024 WP(C)/ /	RAHUL KUMAR DAS MP	SUBHADUTTA ROUSTRAY	3118/2024
200	D-WP(C)/9064/2024 WP(C)/ /	HEMANTA KUMAR SETHI MP	SUBHADUTTA ROUSTRAY	3119/2024